

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 249/TT/2013

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 12.10.2015

In the matter of:

Approval of transmission tariff for **Asset I:** LILO OF 400 kV /DC Kahalgaon-Biharshariff T/L (1st Line) and associated bays at Lakhisarai S/S; **Asset II:** 400/132 kV, 200 MVA ICT-I alongwith associated bays at Lakhisarai S/S; **Asset III:** 400/132 kV, 200 MVA ICT-II alongwith associated bays at Lakhisarai S/S; **Asset IV:** 400 kV, 80 MVAR, Bus Reactor with associated Bays at Lakhisarai S/S associated with Eastern Region Strengthening Scheme-III in Eastern Region under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. Bihar State Power (Holding) Company Ltd.
(Formerly Bihar State Electricity Board-BSEB)
Vidyut Bhavan, Bailey Road,
Patna-800 001.
2. West Bengal State Electricity Distribution Company Ltd.
Bidyut Bhawan, Bidhan Nagar,
Block DJ, Sector-II, Salt Lake City,
Calcutta-700 091.
3. Grid Corporation of Orissa Ltd.
Shahid Nagar, Bhubaneswar-751 007.



4. Damodar Valley Corporation,
DVC Tower, Maniktala,
Civic Centre, VIP Road,
Calcutta-700 054.
5. Power Development,
Govt. of Sikkim,
Gangtok-737 101.
6. Jharkhand State Electricity Board,
In Front of Main Secretariat,
Doranda, Ranchi-834 002.

.....Respondents

ORDER

The petitioner, Power Grid Corporation of India Limited (PGCIL) has filed this petition for approval of the transmission tariff for **Asset I:** LILO OF 400 kV /DC Kahalgaon-Biharshariff T/L (1st Line) and associated bays at Lakhisarai Sub-station; **Asset II:** 400/132 kV, 200 MVA ICT-I alongwith associated bays at Lakhisarai Sub-station; **Asset III:** 400/132 kV, 200 MVA ICT-II alongwith associated bays at Lakhisarai Sub-station; **Asset IV:** 400 kV, 80 MVAR, Bus Reactor with associated Bays at Lakhisarai Sub-station associated with Eastern Region Strengthening Scheme-III (hereinafter referred to as “transmission assets”) in Eastern Region under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as “2009 Tariff Regulations”).

2. The instant assets were initially anticipated by the petitioner to be commissioned on 1.10.2013, i.e. 2009-14 tariff period. However, the petitioner vide affidavit dated 23.9.2015 has submitted that Assets I, II, III and IV were commissioned on 1.4.2014, 1.6.2014, 3.9.2014 and 29.9.2014, i.e. during the 2014-19 tariff period and accordingly



the transmission tariff for these assets has been claimed as per the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as “2014 Tariff Regulations”) in Petition No.85/TT/2015 filed on 4.3.2015.

The relevant portion of the petitioner’s affidavit is extracted hereunder:-

“It is submitted that for Asset I, II, III and IV had earlier been filed under petition No. 249/TT/2013 with anticipated DOCO as 01.10.2013 as per CERC Tariff Regulation’2009. However, the Assets were declared under commercial operation in 2014-19 Tariff block as tabulated above. Thus, a fresh petition for subject assets (Petition No.85/TT/2015) was filed again as directed by the Hon’ble Commission based on CERC Tariff Regulation, 2014.”

3. As the petitioner has filed a fresh petition claiming tariff for the assets covered in the instant petition as per the provisions of 2014 Tariff Regulations, this petition has become infructuous. Accordingly, the instant petition is disposed of. The licence fees paid by the petitioner in the instant case shall be adjusted in the petitions filed in future.

4. Petition No.249/TT/2013 is disposed in terms of the above.

sd/-

(Dr. M.K. Iyer)
Member

sd/-

(A.S. Bakshi)
Member

sd/-

(A.K. Singhal)
Member

sd/-

(Gireesh B. Pradhan)
Chairperson

